

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-109**  
New IA/2878/2020  
in  
IB-236(ND)/2020

**IN THE MATTER OF:**

LIC Housing Finance Limited

**Vs.**

K V Developers Private Limited

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 31.08.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC : Mr. PardeepDahiya, Mr. Rhea Luthra Advocate

For the Respondent/CD :

For the Intervener :

**ORDER**

**IA-2878/C-III/ND/2020 filed in IB-236/ND/2020 :-**

The Counsel for the Applicant/Financial Creditor is present. The prayer is to list the main matter i.e., IB-236/ND/2020 for the purpose of hearing, the I.A. is **allowed**. The Registry is directed to list the main matter i.e., IB-236/ND/2020 for the purpose of further consideration.

List the matter on 25.9.2020.

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(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

SURJIT